GOVERNMENT OF TELANGANA <u>ABSTRACT</u>

Health Medical and Family Welfare Department – In-patient dialysis to COVIDpatients in Gandhi General Hospital and Telangana Institute of Medical Sciences & Research (TIMS) – Orders – Issued.

HEALTH MEDICAL AND FAMILY WELFARE (I) DEPARETMENT

G.O.Rt.No. 322

Dated: 20-04-2021 Read the following:

1. Govt Memo No.5954/I/2020 Dated06.04.2021

2. From DME , Lr.Rc.No.Spl./DME/COVID/2021, dated: 19.04.2021.

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ORDER:

In the reference 2nd read above, Director of Medical Education has informed that some COVID-19 patients who are admitted into Gandhi General Hospital and Telangana Institute of Medical Sciences &Research (TIMS) require dialysis services. The current agreement with the service providersin these hospitals is to provide outpatient dialysis only, which is paid by the Aarogyasri Health Care Trust. Director of Medical Education has therefore requested the government to issue orders permitting them to utilize the services of existing dialysis service providers for in-patient dialysis of COVID-19 patients.

(2) Since there is an urgent requirement of dialysis for COVID patients admitted in the above two hospitals, Government after careful examination of the matter, hereby accord permission to the Superintendent of Gandhi General Hospital and Director, Telangana Institute of Medical Sciences & Research (TIMS) to perform in-patient dialysis to the COVID patients through existing agency which is providing dialysis under PPP until further orders. The existing rate, terms and conditions are applicable.Personal Protection Equipment(PPE) Kits will be provided by the hospital. The details of rate per dialysis to be paid to the service providers is appended as Annexure-I.

(3) The expenditure shall be met from National Health Mission interest funds subject to reimbursement from NHM COVID funds. The Director of Medical Education shall obtain the case wise proposals from the above two hospitals in the proforma given at Annexure-II; and furnish the same to Commissioner of Health and Family Welfare for release of funds from time to time.Commissioner of Health and Family Welfare will inturn release funds to the Superintendents under intimation to Director of Medical Education.

(4) Further, if there are any pending bills with the above two hospitals, the above procedure may be followed for release of funds.

(5) The Commissioner of Health and Family Welfare and Director of Medical Education, Superintendent of Gandhi General Hospital and Director TIMS shall take further necessary action in the matter.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

S.A.M.RIZVI SECRETARY TO GOVERNMENT

То

The Commissioner of Health and Family Welfare / M.D., NHM, Hyderabad. The Director of Medical Education, Hyderabad.

Director, Telangana Institute of Medical Sciences & Research (TIMS) Hyderabad.

The Superintendent, Gandhi General Hospital. SF/SC

// FORWARDED :: BY ORDER //

SECTION OFFICER

ANNEXURE-I

SI.No	Hospital	Agency	Amount to be paid to agency per dialysis (in Rs.) (including taxes)
1	Gandhi General Hospital, Secunderabad	D.med Medical Services Private Limited	1,175
2	Telangana Institute of Medical Sciences & Research, Gachibowli	D.med Medical Services Private Limited	1,215

[G.O.Rt.No.322 HM&FW(I) Dept Dated: 20.04.2021]

S.A.M.RIZVI SECRETARY TO GOVERNMENT

ANNEXURE-II

[G.O.Rt.No.322 HM&FW(I) Dept Dated: 20.04.2021]

SI.No	Description	Details
1	Name of the Hospital	
2	Bill raised for the period	
3	No of patients for whom	
	dialysis provided	
4	Number of dialysis	
	provided	
5	Amount claimed	

Patient-wise details

SI.No	Description	Details
1	Name of the patient	
2	Age	
3	Gender	
5	Address and phone number of patient	
6	Type of identity card and number	
7	Date of admission	
8	COVID positive date	
9	Admission number	
10	Diagnosis	

Session	Date	Dialysis starting time	Dialysis closing time	Pre HD BP	Post HD BP	Pre - HD Weight	Post- HD Weight
1							
2							
3							
4							
5							
6							
7							

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